HIGH COURT OF DELHI: NEW DELHI

No. 3314 /G-10/Genl.-II/DHC Dated: 17/7/25

CIRCULAR

It is hereby circulated for information of all concerned that a dedicated web portal for filing of complaints pertaining to Sexual Harassment of women at workplace is now available on the website of this Court under the link "Sexual Harassment Complaints".

(Rajender Singh)
Joint Registrar
for Registrar General

Endst. No. $33 \cdot 5 - 9 \cdot G$ -10/Genl. II/DHC

Dated: 17725

Copy forwarded for information and necessary action to: -

1.	Registrar-cum-Secretary to Hon'ble the Chief	With the request to
	Justice	kindly bring the contents
2.	JR-cum-PA to the Registrar General	of the above circular to
3.	All Registrars, OSD(s), Coordinator (DIAC),	the notice of all the
	Joint Registrars, Deputy Registrars, Assistant	officials and all
	Registrars	concerned working under
4.	All AOJs, Court Masters, Private Secretaries and	their supervision.
	Branch In-charge(s).	
5.	Registrar (IT), with the request to upload the same	on the intranet as well as
	website of this Court.	

(Sumit Tandon)

Administrative Officer (Judicial)